

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF POPSHOP COMMERCE PRIVATE LIMITED

RELEVANT PARTICULARS		
1	NAME OF CORPORATE PERSON	POPSHOP COMMERCE PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	03.03.2020
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies- Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U74999KA2020FTC133162
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	06-105-A, 06-102, (138 WU) Vaishnavi Signature, No. 78/9, Outer Ring Road, Bellandur, Varthur Hobli Bengaluru Bangalore KA 560103
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25.04.2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Gunjan Mittal Regd. No: IBBI/IPA-003/IP-N00361/2021-22/13756 Address: A-25A, LGF, Lajpat Nagar-II, New Delhi - 110024 Tel No: 011- 45552681 Mobile No.: 9868476717 E-mail ID: ip.gunjanmittal@gmail.com, popshopliquidator@gmail.com
8	LAST DATE FOR SUBMISSION OF CLAIMS	25.05.2022

Notice is hereby given that **POPSHOP COMMERCE PRIVATE LIMITED** has commenced voluntary liquidation on 25.04.2022.

The stakeholders of **POPSHOP COMMERCE PRIVATE LIMITED**, are hereby called upon to submit a proof of their claims on or before **25.05.2022** to liquidator at the address mentioned against entry no. 7.

The financial creditors shall submit their proof of claim by electronic means only. All other stakeholders may submit their proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.04.2022
Place: New Delhi

Gunjan Mittal
Liquidator of **POPSHOP COMMERCE PRIVATE LIMITED**
IP Regd. No: IBBI/IPA-003/IP-N00361/2021-22/13756